

CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 11.8.2015

CP No. 77/2013 (OA No.624/2012)

Mr. R.S.Yadav, Counsel for the applicant.
Mr. Neeraj Batra, Counsel for respondents.

The direction issued by this Tribunal in OA No.624/2012 is complied with by passing the order dated 2.4.2014 by respondents. In the circumstances, we close the contempt matter without prejudice of right of the applicant agitating to challenge the order dated 2.4.2014 passed by the respondents by filing a substantive OA.



(MS.MEENAKSHI HOOJA) (JUSTICE HARUN-UL-RASHID)
MEMBER (A) MEMBER (J)



Adm/